

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4866
ANSWERED ON:24.08.2000
GOVERNMENT CASES
VILAS BABURAO MUTTEMWAR

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government spends nearly Rs. 100 crores in fighting cases in the Supreme Court; and
- (b) if so, the steps being taken to check this expenditure and reduce litigations?

Answer

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (INDEPENDENT CHARGE) AN
MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (INDEPENDENT CHARGE) (SHR
JAITLEY)

(a) & (b) As regards cases pending before the Supreme Court in which the Union of India is represented by the Central Agency Section of this Department, the total budget allocation for payment of fees to lawyers is Rs. 3.61 crores (approximate) per year. In order to avoid frivolous litigation before the Supreme Court, the advice of Law Officers (Attorney General, Solicitor General and Additional Solicitor Generals) is invariably taken before filing SLPs/appeals.